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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 75/15	IA 123/16 in TP 81/16	For hearing	397/ 398	N. Abhinandan Nataraj Vs Gericke Vacuum Pumps Pvt. Ltd., & Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Rajharam Gadambi for C.K.Nandakumar 9900039859	Respondents	

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner is directed to collect the notice from the registry and serve it on legal heir of the R3 as ordered by the Tribunal on 10/10/2017. List it on 18/12/2017.

  
Member (T)

  
Member (J)